

**GOVERNMENT OF INDIA**

**MINISTRY OF POWER**

**RAJYA SABHA**

**QUESTION NO 21.12.2009**

**ANSWERED ON**

**IMPORT OF CHINESE POWER EQUIPMENTS .**

3502

Shri B.K. Hariprasad

Will the Minister of COAL/COAL/POWER be pleased to state :-

(a) whether of late, most of the public and private power producers in India, are opting for China made power project equipments like boilers, turbines, etc.;

(b) whether, on the issue of unfair trade practices, the Chinese exports are routinely subsidized and that the export of `super critical` boilers by Chinese licences is not allowed legally; and

(c) if so, whether Government would mandate an offset policy for Chinese power equipment import, whereby Chinese power equipment manufacturers come forward to invest in manufacturing facilities in the country?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) :Central Electricity Authority (CEA) has informed that at present 21,519 MW of capacity, both in thermal and hydro, is being implemented during 11th Plan, using equipments from China. Out of this, 4794 MW is being implemented in the Government Sector (Central Sector 1200 MW and State Sector 3594 MW) and 16725 MW in the Private Sector. For 12th Plan, orders for thermal capacity of about 14,000 MW have been placed on Chinese manufacturers/suppliers.

(b) & (c) :The information is being collected and will be laid on the Table of House.